

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 1549
ANSWERED ON 15TH DECEMBER, 2023

ODOP PROGRAMME IN ODISHA

1549. SMT. MAMATA MOHANTA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the quantum of funds allocated, released and utilized under the One District One Product (ODOP) programme in Odisha during the last three years;
- (b) whether one of the aims of ODOP is to reduce wastage and provide support for proper storage of agricultural products and if so, the steps taken in Odisha in pursuance of these; and
- (c) the status of the implementation of ODOP in Mayurbhanj, Odisha since the launch of the programme?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SUSHRI. SHOBHA KARANDLAJE)

(a). State / UT-wise funds are not allocated under Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" including for One District One Product (ODOP). However, details of funds (Centre share) released to Odisha under scheme during the last three years are as under:

Financial Year	Amount of Centre Share released (Rs. in crores)
2020-21	30.36
2021-22	29.45
2022-23	3.44
Total	63.25

(b). The Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure. States/UTs identify the ODOP based on the agriculture production, raw material availability, perishability of the product, presence of microenterprises, Number of Self-Help Groups (SHG) and Farmer Producer Organizations (FPO) engaged in the processing of that product. Ministry of Food Processing Industries (MoFPI) has approved ODOP for 30 districts of Odisha as per details given at **Annexure**.

(c). The status of the implementation of ODOP in Mayurbhanj, Odisha is as under:

- Honey Based Products has been identified as ODOP.
- Under Credit linked subsidy, 6 loans have been sanctioned. Out of which 1 loan has been sanctioned for ODOP product
- Seed Capital of Rs. 102.51 Lakhs has been released for 465 SHG members.
- 5 District Level Trainers (DLT) and 344 beneficiaries have been trained.

ANNEXURE REFERRED IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1549 FOR ANSWER ON 15.12.2023 REGARDING “ODOP PROGRAMME IN ODISHA”

District-wise details of ODOP approved in Odisha

Sl. No.	District	ODOP
1	Angul	Mango Based Products
2	Balasore	Fish Based Products
3	Bargarh	Oil seed Based Products (Groundnut)
4	Bhadrak	Fish based Products
5	Bolangir	Milk Based Products
6	Boudh	Dal based Products
7	Cuttack	Milk Based Products
8	Deogarh	Tamarind Based Products
9	Dhenkanal	Milk Based Products
10	Gajapati	Pineapple Based Products
11	Ganjam	Fish Based Products
12	Jagatsinghapur	Milk Based Products
13	Jajpur	Oil seed Based Products (Groundnut)
14	Jharsuguda	Spices Based Product (Chilli)
15	Kalahandi	Fish Based Product
16	Kandhamal	Spices Based Products (Turmeric)
17	Kendrapara	Milk Based Products
18	Keonjhar	Urad Based Products
19	Khordha	Fish Based Products
20	Koraput	Spices Based Products (Ginger)
21	Malkangiri	Millet Based Products
22	Mayurbhanj	Honey Based Products
23	Nabarangapur	Maize Based Products
24	Nayagarh	Sugarcane Based products
25	Nuapada	Millet Based Products
26	Puri	Milk Based Products
27	Rayagada	Tamarind Based Products
28	Sambalpur	Spices Based product (Chilli)
29	Subarnapur	Mango Based Products
30	Sundargarh	Mushroom based Products